

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

21(ND) 2009

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2018

NAME OF THE COMPANY: M/s Smt. Madhu Bhaskar Vs. TNB Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Saurabh Kalia, Advocate

For the Respondent (s) : Mr. Sarwar Raza & Mr. Waseem Akram, Advocates
Mr. Bharat Bhaskar, R-2

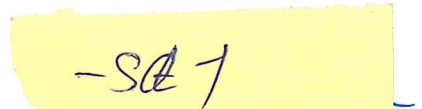
ORDER

Arguments part heard.

To come up on 20.4.2018.


- Sd/-

(S. K. Mohapatra)
Member (T)


- Sd/-

(Ina Malhotra)
Member (J)